

**Construction of additional room in Sector-II, R.K. Puram,
New Delhi**

2053. SHRI LAJPAT RAI:
SHRIANILSHARMA:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether illegal constructions/encroachments have been done/ are being done in Sector-II, R.K. Puram, where additional rooms had been added to almost all the quarters and rented out with the help of the CPWD Service Centre particularly quarters No. 340 to 380 and 720 to 750;

(b) if so, the details thereof and the action taken against the allottees and officers responsible therefor; and

(c) the date on which the CPWD informed the Directorate of Estates regarding the illegal construction/encroachment in each quarter and the action taken by the Estates Office thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL):
(a) and (b) Illegal construction has been done by the allottees in 131 quarters in Sector-2, R.K. Puram. However, there is no connivance of any officer of CPWD. Notices have been issued to some of the allottees for removal of unauthorized construction.

(c) The consolidated list of unauthorised constructions in Sector-2, R.K. Puram was sent by CPWD to Directorate of Estates on 30.5.2002. Due to a number of representations received by Directorate of Estates against cancellation of allotment due to unauthorised construction, action against the same has presently been held in abeyance.

Proposal for OPEC assistance from Government of Gujarat

2054. PROF. ALKA BALRAM KSHATRIYA:
SHRI BACHANILEKHRAJ:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Government of Gujarat has submitted a proposal for

[12 August, 2002]

RAJYA SABHA

Rs. 223 crore OPEC assistance for bulk transmission of water and distribution network in earthquake-affected areas;

(b) whether this proposal is pending for clearance in his Ministry; and

(c) if so, by when his Ministry would give its clearance?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI. RAJAGOPAL):

(a) and (b) The Government of Gujarat has submitted a project identification report on supply of drinking water to Western Kachch region at an estimated cost of Rs. 223.5 crores for seeking OPEC assistance to the Ministry of Rural Development, Department of Drinking Water Supply. Since the project proposal envisages coverage of urban areas, clearance of this Ministry was sought by the Ministry of Rural Development. This has been accorded subject to technical comments of the Central Public Health and Environmental Engineering Organisation and commitment of the State Government to provide adequate counterpart funds for the project.

(c) Does not arise.

Funds to Municipal Corporations for construction and repair of roads

† 2055.SHRI KAPIL SIBAL:
SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government have allocated funds to some Municipal Corporations in the country during 2001-2002 for construction and repair of roads;

(b) if so, the details of amount allocated to the Municipal Corporations togetherwith their names; and

(c) the total amount spent by these Corporations till the end of March, 2002?

†Original notice of the question was received in Hindi.